

A.MUHAMED MUSTAQUE & Dr.KAUSER EDAPPAGATH, JJ.

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WP(C) No.10706 of 2021  
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Dated this, the 23<sup>rd</sup> day of June, 2021

O R D E R

*A.Muhamed Mustaque, J.*

Read order dated 1/6/2021.

2. The learned ASGI submits that four weeks' time is required for the competent authority to take a decision on the recommendation for the appointment of Chairman of the Kerala Administrative Tribunal. The request has been stoutly opposed by the learned Senior Counsel Sri.S. Ramesh Babu appearing for the petitioners.

3. Taking note of the fact that recommendation is actively being considered by the competent authority, it is appropriate to grant three more weeks' time from today to take a decision in the light of the earlier order passed by us.

4. Learned Government Pleader submits that selection process may be permitted to go on, since new selection Committee has been constituted with the Acting

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Chairman. In the light of the above, we see no hurdle for the selection Committee to proceed with the selection. Therefore, the order is modified to the extent as above.

Post the matter for consideration of the main prayers in the matter in regard to the appointment of Chairman of the Kerala Administrative Tribunal. Post on 16/7/2021.

Sd/-

**A.MUHAMED MUSTAQUE, JUDGE**

Sd/-

**DR.KAUSER EDAPPAGATH, JUDGE**

Rp